GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION NO. 3334

TO BE ANSWERED ON 9TH AUGUST, 2021 (MONDAY) / SRAVANA 18, 1943 (SAKA)

National Pension System

3334. Shri Shyam Singh Yadav Will the Minister of FINANCE be pleased to state:

- (a) the details of Government's monthly contribution percentage in the National Pension System for all Central Government employees under New Pension System;
- (b) the details of Government's monthly contribution percentage in the National Pension System for all the employees of central autonomous bodies under various central ministries;
- (c) whether the Government has issued any gazette notification with regard to revision of the Government's monthly contribution percentage in the National Pension System for all the employees of central autonomous bodies under various central ministries; and
- (d) if so, the details thereof and if not, whether the Government proposes to increase the Government's monthly contribution percentage in the National Pension System for all the employees of central autonomous bodies under various central ministries?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR BHAGWAT KARAD)

- (a) The National Pension System (NPS) was introduced for all new recruits to the Central Government service from 01.01 2004, vide Government of India Notification F.No. 5/7/2003 ECB & PR dated 22.12.2003, wherein monthly contribution of 10% of basic pay and DA was to be paid by the employee and matched by the Central Government. Thereafter, vide Government of India Notification F. No. 1/3/2016-PR dated 31.01.2019 issued by the Department of Financial Services, Ministry of Finance, the Central Government's monthly contribution has been enhanced from 10% of basic pay and DA to 14% of basic pay and DA, for the Central Government employees, w.e.f 01.04.2019.
- (b) to (d) As informed by Department of Expenditure, NPS was extended to all the new entrants joining Central Autonomous Bodies under all Ministry/Department of Central Government on or after 01.01.2004 vide Department of Expenditure's OM No. 1(13)/EV/2001 dated 13.11.2003. Later, the scope of NPS was extended to those employees of Autonomous Bodies recruited prior to 01.01.2004 and covered under CPF vide OM No. 1(2)/EV/2007 dated 30.06.2009. The OM dated 03.06.2009, inter alia, provided for the recurring monthly contribution rate by the employee at 10% of basic pay and DA with a matching contribution by the Autonomous Body at 10% of basic pay and DA. No decision has been taken by the Department of Expenditure with regard to revision of the Government's monthly contribution percentage in NPS in respect of Central Autonomous Bodies.
